

whole night due to the terror of the police as the police beat the ladies and children in order to suppress their legitimate demands;

(c) if so, the action by the Government against the erring police officials;

(d) the number of children killed in the guise of terror of hyena; and

(e) the action taken by the Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (e) According to the information received from the State Government of Uttar Pradesh the incidents of killing of infants/children were reported in the districts of Sultanpur, Jaunpur and Pratapgarh. Some wild animals like "hyena", "Wolf" and related species, who reportedly turned men-eaters, used to attack infants and small children. The Forest Department, with the help of the Police Department and District Administration, jointly launched a campaign to kill these animals. Steps were also taken to stop spreading of rumours. The media, social workers and other influential persons were actively associated with the campaign. A number of meetings were organised in different places, apart from intensifying police patrolling in the affected areas. Some beggars and mentally retarded persons also became the victims of fury of public, who mistook them to be hyenas/wolves in human form. Criminal cases have been registered in this regard. A number of persons have been arrested for their involvement in such incidents. The State Government has taken necessary steps to prevent recurrence of such incidents with the co-operation and participation of local public.

30 children were reportedly killed by animals in the three districts under reference during the current year between March and July 1996.

[English]

Loni Police Station

4897. SHRI UTTAM SINGH PAWAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether several complaints against all the staff of Loni Police Station in district Ghaziabad (UP) have been received during the last three months;

(b) if so, the details thereof and the action taken against the persons found guilty in different cases; and

(c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) to (c) The information is being collected and will be laid on the Table of the House.

Removal of Refugees from Bangladesh

4898. DR. ARVIND SHARMA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether refugees from Bangladesh have settled at the Rohtak, Sampla, Bahadurgarh and Nangloi Railway Stations; and

(b) if so, the action proposed to be taken to remove them from the platforms/Railway sheds?

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA): (a) and (b) Information is being collected and will be laid on the Table of the House.

Global Tiger Forum

4899. SHRI SUSHIL CHANDRA VARMA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state the experience so far in regard to the implementation of the National Tiger Action Plan and functioning of the Global Tiger Forum (1993)?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD): The Global Tiger Forum will consider the National Tiger Action Plan of India after it is formally constituted. Therefore the question of experience in implementation of National Tiger Action Plan does not arise. The Global Tiger Forum will formally start functioning after a minimum of five tiger range countries have ratified its statutes. So far, ratifications have been received from three countries, namely, Bhutan, India and Myanmar.

[Translation]

Computerised Reservation Centres

4900. SHRI MAHABIR LAL BISHVAKARMA: Will the Minister of RAILWAYS be pleased to state:

(a) the number of reservation centres where compensation facility has not yet been provided, and

(b) the time by which these reservation centres particularly the one at Hazaribagh are likely to be computerised?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Computerised passenger reservation facilities have yet to cover only about 8% of the total reservation workload spread over about 1600 stations most of which have limited or negligible workload.

(b) Provision of computerised passenger reservation facilities is an on-going process and these facilities are provided at stations as per norms and subject to the